

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-125/2008(Pt.)/7908/A.

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
The Registrar,
Gauhati High Court,
Aizawl Bench, Aizawl.

Dated Guwahati, rd 22 August, 2023.

Sub:- Casual leave.

Ref:- Your note Dated 11.08.2023.

Sir,

With reference to the above, I am directed to inform you that **Smti. R. Vanlalchami, Presiding Officer, MACT, Aizawl**, has been granted **casual leave on 14.08.2023**. A senior Judicial officer available at the station would remain in charge of her Court and office during her absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-125/2008(Pt.)/7909-7910/A, dated , 22-08-23

Copy to:

1. Smti. R. Vanlalchami, Presiding Officer, MACT, Aizawl.
- ✓ 2. The Project Manager, Gauhati High Court.

Sd/-
JT. REGISTRAR (VIGILANCE)